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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	CP (TCAA) No.56/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/395/2016
NAME OF THE COMPANY	MN Takshila Industries Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	MN Takshila Industries Private Limited
UNDER SECTION	391/394

**Counsel for TRANSFEROR/DEMERGER COMPANY**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Raju	advocate	vsrajuco@rediff.com 98480 43415	

**Counsel for TRANSFEREE/RESULTING COMPANY**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Shri V.S. Raju, Learned Counsel for the Petition was present.

CP is disposed of by separate orders.

  
Member (T)

  
Member (J)

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